

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6608

ANSWERED ON:09.05.2000

JAMIA MILLIA INCIDENT

GULAM MEHMOOD BANATWALLA;NARESH KUMAR PUGLIA;VILAS BABURAO MUTTEMWAR

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there was a violent clash between students and the police in the campus of Jamia Millia Islamia University in South Delhi on the 9th April, 2000;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Delhi Police entered the campus of the Jamia Millia Islamia University, Delhi with the prior permission of the Jamia administration in this regard;
- (d) if not, the reasons therefor;
- (e) whether the Government have received letters and representations against the police action;
- (f) if so, the details thereof; and
- (g) the details of action taken by the Government on the allegations made against the brutalities of the police?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

- (a)&(b): It has been decided to set up a Commission of Inquiry to inquire, inter alia, into the circumstances, and determine the sequence of events, which led to the use of force by police against the students in Jamia Millia Islamia University Campus on 9th and 10th April, 2000.
- (c)&(d): The police had to enter the Campus to deal with a law and order situation and the law does not require any prior permission in such situations.
- (e)to(g): Yes, Sir. The complaints mainly relate to alleged police excesses against the students. The Government have decided to set up a Commission of Inquiry to inquire into this incident.